

ACCOMMODATION FOR N.S.I.C. IN RAMAKRISHNAPURAM, NEW DELHI

346 SHRI KRISHNA CHANDRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a Division of the National Small Industries Corporation is being shifted to Ramakrishnapuram, New Delhi; and

(b) if so, whether the Director of Estates has allotted the required accommodation for the purpose?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) and (b) A proposal was recently received from the National Small Industries Corporation that accommodation may be made available to them for their Head Office and the Hire Purchase Division in the pre-fabricated buildings in Ramakrishnapuram. The matter has been referred to the Ministry of Works, Housing and Rehabilitation.

BAIRD LANE MARKET, NEW DELHI

347. SHRI V. M. CHORDIA: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state;

(a) whether it is a fact that the shopkeepers of Bhagat Singh Market, New Delhi-1 were assured of early removal of Baird Lane Market, before they were shifted to Bhagat Singh Market;

(b) if so, the steps that have been taken by Government towards fulfilment of the assurance;

(c) when and where these stall-holders are proposed to be shifted;

(d) whether the stall-holders are recognised as tenants or licensees by the N.D.M.C.;

(e) whether the stalls are allotted for particular trades and change of trade is not permissible; and

(f) what is the rent and authorised floor area of the stalls?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) No

(b) and (c) Do not arise.

(d) to (f) These matters concern the New Delhi Municipal Committee which is not under the administrative control of this Ministry.

BARGI AND PUNASA PROJECTS

348. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state whether the Bargi and Punasa Projects of the State of Madhya Pradesh have been sanctioned; if so, when and where they are likely to be implemented?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): The projects mentioned have not yet been sanctioned. On Bargi project the investigations by the Central Water and Power Commission are nearly completed and the project report is under preparation. The investigations for Punasa project in respect of the dam and power-house have been completed by the Central Water and Power Commission and the project has to be sponsored by the State Government. The report on the irrigation aspects of this project has also been prepared and is under examination by the Central Water and Power Commission.

†GRANT OF GRATUITY TO EMPLOYEES IN PUBLIC SECTOR INDUSTRIES

208. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether any policy has been evolved by Government regarding the grant of gratuity to employees in the public sector industries; and

(b) whether any advice has been given to the managements of the public sector industries in this respect?

†Transferred from the 22nd August, 1963.